# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1702 TO BE ANSWERED ON 13.02.2023

### **CONTRACT LABOUR OF SC/ST/OBC**

# 1702. DR. ALOK KUMAR SUMAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of contract labour of SC/ST/ OBC employed by various Ministries and Departments under the Union Government;
- (b)the strength of contractual SC/ST/OBC labour force during the last five years, year-wise;
- (c)whether any private company is supplying contract SC/ST/OBC labours to Government sector;
- (d)if so, the details of the companies and the strength of contractual SC/ST/OBC labour force provided by each of them; and
- (e)whether the Government has declared that ten lakh appointments will be made in Public Sector, if so, the number of permanent and contractual appointments, SC/ST/OBC-wise?

## **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (e): The Ministry of Labour and Employment maintains the consolidated records/data of contract labourers/workers/ employees, based on the licences and registration certificate issued under the Contract Labour (Regulation and Abolition) Act, 1970 in the central sphere.

Recruitment against vacant posts is a continuous process. By the time vacancies reported by a Department get filled up, some new vacancies arise. Vacancies in various Central Government Ministries/Departments and their attached and subordinate offices are caused due to retirement, resignation, death and promotion etc. of the employee. Rozgar Mela events are being held across the country and the new appointees are inducted into various Central Ministries/Departments/Central Public Sector Undertakings (CPSUs)/Autonomous Bodies/Public Sector Banks etc. Category-wise details of vacancies/recruitments are maintained by the respective Departments/Organizations.

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